

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16195-JK (LD) of 2024
DATED:-26- 09 - 2024

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 26.09.2024

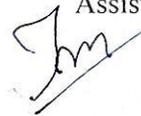
No:-LAW-OIC/9/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


26.09.24

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.16195-JK(LD) of 2024 dated 26.09.2024

S.No.	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation	Mobile No. (for SMS)	E-mail ID
1	822	2023	OA	Sheemu Choudhary V/s UT of J&K & others	Sh.Manisha	Personnel Officer, DSEJ	9103330336	dse.jammu@gmail.com
2	818	2023	OA	Mohd. Ilyas Wani Vs UT of J&K & Ors.	Sh.Manisha	Personnel Officer, DSEJ	9103330336	dse.jammu@gmail.com
3	821	2023	OA	Sonika chopra V/s UT of J&K & others	Sh.Manisha	Personnel Officer, DSEJ	9103330336	dse.jammu@gmail.com
4.	892	2023	OA	Amina Akhtar V/s UT of J&K & ors	Sh.Manisha	Personnel Officer, DSEJ	9103330336	dse.jammu@gmail.com
5	889	2023	OA	Sonika Sharma Vs UT of J&k & Ors.	Sh.Manisha	Personnel Officer, DSEJ	9103330336	dse.jammu@gmail.com
6.	808	2023	OA	Vimmy Sharma vs Ut of J&K & Ors	Sh.Manisha	Personnel Officer, DSEJ	9103330336	dse.jammu@gmail.com
7	823	2023	OA	Kanchan Bala Vs UT of J&K & Ors.	Sh.Manisha	Personnel Officer, DSEJ	9103330336	dse.jammu@gmail.com
8	669	2023	WP(c)	Sudesh KumarVs UT of J&K & Ors.	Sh. Deepak Kumar Gupta	CEO reasi	9419238343	ceoreasi@gmail.com
9.	455	2024	OA	Rajani Kumari vs Ut of J&K & Ors	Sh. Mangat Ram Sharma	CEO Kathua	9006061361	ceokathua10@jk.gov.in
10	3392/1290	2022/2003	TA/SWP	Mohan Lal Anand Vs UT of J&K	Thannaji Bhat	Under Secretary to the Government School Education Department	9419903927	

Sh. Deepak Kumar Gupta

11	232	2024	WP(c)	May fair Higher Secondary School Vs Ut of J&K & Ors	Manish Sudan	Under Secretary to the Government School Education Department	8803634536	
12	26	2022	OA	Premi Devi vs Ut of J&K & Ors	Jagdeep Kumar Padha	CEO Jammu		
13		2024	WP(c)	UT of J&K & Ors Vs Javed Ahmed	Javaid Ahmed Kichloo	CEO Kishtwar	9622248747	ceo.kishtwar@jk.gov.in
14	WP (C) No. 690/2024 titled Foundation World School & Ors				Tassaduq Hussain Mir	Director School Education, Kashmir		

Jm
Reyngli